



2026:AHC:6102

**HIGH COURT OF JUDICATURE AT ALLAHABAD**

**WRIT - A No. - 2024 of 2025**

Nanhe Lal

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

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|---------------------------|---|-----------------------|
| Counsel for Petitioner(s) | : | Ramendra Kumar Shukla |
| Counsel for Respondent(s) | : | C.S.C.                |

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**Court No. - 33**

**HON'BLE VIKAS BUDHWAR, J.**

**In re: Civil Misc. Withdrawal Application No.2 of 2026**

1. By way of the present withdrawal application, the writ petitioner seeks to withdraw the writ petition wherein challenge has been made to the impugned order dated 11.06.2024.
2. There is no objection.
3. The withdrawal application is **allowed**. The writ petition is **dismissed** as withdrawn.

**(Vikas Budhwar,J.)**

**January 9, 2026**

Anurag/-